

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT -III

51.C.P. 4259/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.01.2020**

NAME OF THE PARTIES: Dinesh Kumar Premchand Pandey
V/s
Telebuild Constructions Pvt Ltd

SECTION 66 & 169 OF COMPNAIES ACT, 2013

ORDER

List this matter on 26.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/